

ANNEXURE-5
Name of the corporate debtor: M/s Independent TV Limited
Date of commencement of liquidation: 17.03.2023
List of stakeholders as on: 18.12.2025
List of Operational creditors (Government Dues)

Sl No	Department	Details of Claimant	Details of claim received			Details of claim admitted							Amount of Chain Balance	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by the attachment or arrangement pending disposal	Whether the/ attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected			Amount of claim under verification	Amount of Claim Disbursed
1	GST Department	AC/DIC, GST CENTRAL EXCISE, DIVISION 1, PUDUCHERRY	-	19869	19869	OC	NA	NA	NA	0.00	-	NA	NA	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. CLAIM ADMITTED.
2	GST Department	DY. COMMISSIONER OF COMMERCIAL TAX, GST DIVISION 6, 2nd Stage, JAYANAGAR	-	3725963	3725963	OC	NA	NA	NA	0.08	-	NA	NA	-	-	Claim admitted, no modification or updation claim filed by creditor.
3	GST Department	Assistant Commissioner of Commercial Taxes, GSTO-20, Bangalore-560052	-	2048970	2048970	OC	NA	NA	NA	0.04	-	NA	NA	-	-	Claim Admitted
4	GST Department	Assistant Commissioner of Commercial Taxes, DGSTO-01, Bangalore-560052	-	7054166	4625734	OC	NA	NA	NA	0.09	-	24,28,432	NA	-	-	Amount Rs. 24,28,432 is opted from the said already been paid and the same intimated to GST on 11.01.2023
5	GST Department	Jain Commissioner, Directorate of Commercial Taxes, West Bengal, Kolkata	13.04.2023	3335253	3335253	OC	NA	NA	NA	0.07	-	NA	NA	-	-	Claim Admitted
6	GST Department	Tapan Kumar Sarangi, CT & GST Officer, Bhubaneswar III, Bhubaneswar	-	532915	532915	OC	NA	NA	NA	0.01	-	NA	NA	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. CLAIM ADMITTED.
7	GST Department	Tapan Kumar Sarangi, CT & GST Officer, Bhubaneswar III, Bhubaneswar	12.04.2023	34407	34407	OC	NA	NA	NA	0.00	-	NA	NA	-	-	Claim Admitted
8	GST Department	Officer of Asst Commissioner of CGST, Division SCO 407/26, Patnaika (137962)	-	174936	174936	OC	NA	NA	NA	0.00	-	NA	NA	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. CLAIM ADMITTED.
9	GST Department	Assistant Commissioner (Gale Tax) Rajpur Clerk-3 Chhatrapati	-	13592	13592	OC	NA	NA	NA	0.00	-	NA	NA	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. CLAIM ADMITTED.
10	GST Department	Excise and Traction Officer, Patnaika (110043)	03.04.2023	110043	110043	OC	NA	NA	NA	0.00	-	NA	NA	-	-	Claim Admitted
11	GST Department	Commercial Tax Department Uttar Pradesh Gomti Nagar Lucknow	-	699062	699062	OC	NA	NA	NA	0.01	-	NA	NA	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. CLAIM ADMITTED.
12	GST Department	Commercial Tax Officer, Amroha Circle, Vrindavan	-	4867203	4867203	OC	NA	NA	NA	0.10	-	NA	NA	-	-	Claim Admitted
13	GST Department	Deputy Commissioner of CGST and Central Excise Commissionerate, Belgaup IV	12.04.2023	48405802	48405802	OC	NA	NA	NA	1.04	-	NA	NA	-	-	Rs. 66507684, admitted as a contingent subject to the disposal of writ petition vide WP No. 9240/2018
14	GST Department	Deputy Commissioner of CGST and Central Excise Commissionerate, Belgaup IV	12.04.2023	92330930	-	OC	NA	NA	NA	-	66507684	25823246	NA	-	-	Claim Admitted
15	GST Department	Deputy Commissioner of CGST and Central Excise Commissionerate, Belgaup IV	-	601652960	601652960	OC	NA	NA	NA	12.89	-	NA	NA	-	-	Interest amount is rejected being no proof of evidence of calculation of interest.
16	GST Department	Deputy Commissioner of CGST and Central Excise Commissionerate, Belgaup IV	12.04.2023	612404437	3887009846	OC	NA	NA	NA	83.29	-	2217034501	NA	-	-	No claim received during liquidation process, only mail received to request for consider the same as filed during CIR Process.
17	GST Department	Department of Goods & Service Tax, Malabarhita, Rajapal Division	24.03.2023	1996767	1996767	OC	NA	NA	NA	0.04	-	NA	NA	-	-	Claim Admitted
18	GST Department	Assistant Commissioner of Commercial Central Goods & Service Tax Division, Shimla	13.04.2023	33468	33468	OC	NA	NA	NA	0.00	-	NA	NA	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process.
19	Government Department	ANITARIK CORPORATION LTD	-	65465078	65465078	OC	NA	NA	NA	1.40	-	NA	NA	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process.

(Amount in ₹)

20	PF Department	EPF Department	3315285	3315285	OC	NA	NA		0.07	-	NA		NA	-	-	The said liability arises upon admission of claim. The notice received from EPF Department regarding PF of employees. Therefore, the claim submitted on the basis of rectifying amount in balance sheet. It will be treated as Government dues as per the provision of law.
21	Custom Department	Central Warehouse Corporation Commissioner of Customs, General, ACC Mumbai Customs Zone-III	2659499	2659499	OC	NA	NA		0.06	-	NA		NA	-	-	
22	Custom Department	Commissioner of Customs, General, ACC Mumbai Customs Zone-III	35965253	35965253	OC	NA	NA		0.77	-	NA		NA	-	-	Claim Admitted
Total			6998485468	4666691606					100%	0.77	66507694	2265284179				Claim Admitted



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